COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 107 OF 2016

Dated: 9th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Raj West Power Ltd. **.....Appellant(s)**

Versus

Rajasthan Electricity Regulatory Commission & Ors. **.....Respondent (s)**

Counsel for the Appellant(s)	:	Mr. Aman Anand Mr. Manpreet Lamba
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Mr. Abhishek Upadhyay Ms. Himanshi Andley for R.1 Mr. P.N. Bhandari for DISCOM

ORDER

List the matter on ***06.12.2016***. In the meantime, pleadings be completed.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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